

**GOVERNMENT OF INDIA  
MINORITY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2557  
ANSWERED ON:29.03.2012  
PROBLEMS OF MUSLIM MINORITY COMMUNITY  
Siricilla Shri Rajaiah

**Will the Minister of MINORITY AFFAIRS be pleased to state:**

- (a) whether it is a fact that while the Constitution has tried to promote the rights of vulnerable groups, the issue of overcoming the problems of the Muslim minority community is yet to be fully addressed by the Government;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c): The Government is seized of the problems of the minority communities, including the Muslims and the Constitutional provisions to ameliorate their socio-economic backwardness. Accordingly, Government has taken two major initiatives to safeguard their interests, viz. (i) implementation of Sachar Committee recommendations for social, economic and educational development of Muslim community and (ii) the implementation of the Prime Minister's New 15 Point Programme for the Welfare of Minorities.

The Sachar Committee Report was laid in both the Houses of Parliament on 30.11.2006. Statement on the follow up action on the recommendation of the Sachar Committee was laid in both Houses of Parliament on 31.8.2007. Status of implementation of the decisions taken by Government on the follow up action on the recommendations of Sachar Committee taken up by each of the Ministry/ Department concerned including Ministry of Minority Affairs is at Annexure I. The follow up action on the Sachar Committee recommendations is regularly monitored by the Government at the highest level.

The Prime Minister's New 15 Point Programme for the Welfare of Minorities provides for earmarking of 15% of the physical targets/financial outlays for minorities in various national flagship schemes of Ministries/ Departments for enhancing opportunities for education, ensuring an equitable share for minorities in economic activities and employment, enhancing credit support for self employment and recruitment to State and Central Government jobs. Achievements of major schemes included in the PM's New 15 Point Programme for the Welfare of Minorities, including Muslims is at Annexure II.